

भारतीय औद्योगिक विकास बैंक ने पुनः स्थापना में अभी एक पैकेज तैयार किया है। मामले में अभी कोई प्रारंभिक निर्णय नहीं लिया गया है।

बिजली में प्रशिक्षण के लिए संस्थान

3392. **कुमारी सईदा खातून :** क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार द्वारा बिजली के क्षेत्र में प्रशिक्षण के लिये स्थापित किये प्रशिक्षण संस्थानों की संख्या कितनी है और उन संस्थानों के नाम क्या हैं जहाँ ये संस्थान स्थित हैं ; और

(ख) क्या मध्य प्रदेश राज्य के व्यापक विद्युत कार्यक्रम को देखते हुये, वहाँ एक प्रशिक्षण संस्थान स्थापित करने का कोई प्रस्ताव है ?

ऊर्जा मंत्रालय में विद्युत विभाग में राज्य मंत्री (श्रीमती सुशीला रोहतगी) :
(क) केन्द्र सरकार द्वारा विद्युत क्षेत्र में निम्नलिखित पांच प्रशिक्षण संस्थान स्थापित किये गये हैं:—

(1) ताप विद्युत केन्द्र कार्मिक प्रशिक्षण संस्थान, नागपुर (महाराष्ट्र)

(2) ताप विद्युत केन्द्र कार्मिक प्रशिक्षण संस्थान, दुर्गापुर (पश्चिम बंगाल)

(3) ताप विद्युत केन्द्र कार्मिक प्रशिक्षण संस्थान, बदरपुर (नई दिल्ली)

(4) ताप विद्युत केन्द्र कार्मिक प्रशिक्षण संस्थान, नेत्रेजी (तमिलनाडु)

(5) गर्म लाइन प्रशिक्षण केन्द्र सहित विद्युत प्रणाली प्रशिक्षण संस्थान, बंगलौर (कर्नाटक)

(ख) बिजली के क्षेत्र में मध्य प्रदेश में केन्द्रीय क्षेत्र का प्रशिक्षण संस्थान स्थापित करने का इस समय कोई प्रस्ताव नहीं है।

Employment of displaced persons in power plants

3393. **SHRI AJIT P. K. JOGI:** Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that as a matter of policy when land is acquired from poor farmers for any coal based thermal power plant, a member from each displaced family is provided employment in the power plant concerned;

(b) if so, what are the details thereof;

(c) how many local persons have so far been provided employment in Singrauli tehsil of Madhya Pradesh while displacing thousands of persons for the construction of Vindhya Nagar Super Thermal Power Station;

(d) whether Government are aware that recently several persons mostly poor farmers and Harijans, have been thrown out of such employment by Vindhya Nagar Super Thermal Power Station authorities with the result that all these poor families have been left with no means of livelihood; and

(e) if so, whether Government will honour their earlier commitment and take them back in employment?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI) (a) to (c) In addition to providing compensation for the lands acquired and employment to affected persons, to the extent possible, all efforts are made to rehabilitate them gainfully. The numbers of local persons from the State of Madhya Pradesh, who have been provided employment in the Vindhya Nagar Super Thermal Power

Project of the National Thermal Power Corporation, are as follows:—

Executives	37
Supervisors	31
Workers	239

(d) and (e) No person in regular employment in the Vindhyachal Super Thermal Power Project has been terminated from service recently

Foreign tours of Officers

3394. SHRI BHUBANESWAR KALITA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a number of officers of his Ministry went abroad during the last two years and met the principals of certain multinational drug companies in Germany and USA; and

(b) if so, what specific subject was discussed and whether such meetings had his approval and were covered in their programmes?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Recovery under DPEA

3395. SHRI BHUBANESWAR KALITA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 1000 given in the Rajya Sabha on the 3rd August, 1987 and state:

(a) when were the notices sent to 200 drug companies in regard to the Drug Prices Equalisation Account;

(b) the names of the companies in whose favour the claims have been finalised alongwith the amount worked out in favour of each and by when

the claims in favour of other companies will be finalised; and

(c) how much amount has been collected from these companies and by when the amount from other companies will be recovered?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) The notices have been issued from time to time.

(b) To the extent available, required details have been given in reply to Unstarred Question 3398 for 24th August, 1987.

(c) An amount of Rs. 50 lacs has been paid into the Drug Prices Equalisation Account so far by M/s Fulford (India) Limited. Action is an to recover the amount from the other companies.

World Bank assistance for installing Hydro electric projects

3396. SHRI D. B. CHANDRE GOWDA: Will the Minister of ENERGY be pleased to state:

(a) whether the World Bank has extended a loan of \$ 330 million to instal low cost hydro-power facilities in Karnataka as reported in the 'Hindustan Times' of 10th June, 1987;

(b) if so, whether the work on the proposed hydro power projects has since been commissioned; and

(c) by when the work is likely to be completed and to what extent the steep shortage of power in the Southern States is to be met by the proposed project?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) A World Bank loan of US \$ 330 million has been approved for the Karnataka Power Project.